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Title: Introduction of the Employees' State Insurance (Amendment) Bill, 2019 (Amendment of section 1, etc.)

**SHRI N.K. PREMACHANDRAN (KOLLAM):** I beg to move for leave to introduce a Bill further to amend the Employees State Insurance Act, 1948.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Employees State Insurance Act, 1948.”

*The motion was adopted.*

**SHRI N.K. PREMACHANDRAN:** I introduce the Bill.

**15.45 ½ hrs**